

RESUME OF WORK DONE BY LOK SABHA

**FOURTEENTH LOK SABHA
FOURTEENTH SESSION, 2008
(PART I AND II)**



**LOK SABHA SECRETARIAT
NEW DELHI**

January, 2009/Magha, 1930 (Saka)

RESUME OF WORK DONE BY LOK SABHA

FOURTEENTH LOK SABHA—FOURTEENTH SESSION

PART I

(21 July, 2008 to 22 July, 2008)

PART II

(17 October, 2008 to 24 October, 2008)

and

(10 December, 2008 to 23 December, 2008)



LOK SABHA SECRETARIAT
NEW DELHI

January, 2009/Magha, 1930 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Fourteenth Session *i.e.* from the 21 July, 2008 to 23 December, 2008.

NEW DELHI;
January, 2009
Magha, 1930 (Saka)

P.D.T. ACHARY,
Secretary-General.

C O N T E N T S

	P A G E(S)
1. DURATION OF SESSION	1
2. BILLS	
(i) Government Bills	2
(ii) Bills referred to Standing Committees	9
(iii) Private Members' Bills	15
3. COMMITTEES	
(i) Financial Committees	19
(ii) Standing Committees	20
(iii) Committees other than Financial and Standing Committees	23
4. DIVISION	27
5. FINANCIAL BUSINESS	
(i) General Budget	28
(ii) Railway Budget	28
6. LEAVE OF ABSENCE	29
7. MEMBERS ELECTED IN BYE-ELECTIONS	30
8. MOTIONS	
(i) Motions under Rules 191 and 342	31
(ii) Motions under Rule 388 for suspension of Rules	33
9. OATH OR AFFIRMATION	34
10. OBITUARY REFERENCES	35
11. PANEL OF CHAIRMEN	39
12. PAPERS LAID ON THE TABLE	40
13. QUESTIONS	
(i) Starred	41
(ii) Short Notice	41
(iii) Unstarred	41
(iv) Half an Hour discussions arising out of answers to questions	42

(iii)

	PAGE(S)
14. RESIGNATION BY MEMBERS	43
15. RESOLUTIONS	
(i) Government Resolutions	46
(ii) Statutory Resolutions	48
(iii) Private Members' Resolutions	50
16. SHORT DURATION DISCUSSIONS UNDER RULE 193	52
17. Sittings of Lok Sabha	54
18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/RULINGS	55
19. STATEMENTS	
(i) Statements made/laid by Ministers under Rule 372 during Fourteenth Session (Part-I & II) of Fourteenth Lok Sabha	57
(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during Fourteenth Session of Fourteenth Lok Sabha	60
(iii) Statements regarding Government Business made/ laid by Ministers during Fourteenth Session of Fourteenth Lok Sabha	74
(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Fourteenth Lok Sabha (as on 6.01.2009)	75
(v) Statement showing time lost owing to interruptions and adjournment in the House during Fourteenth Session of Fourteenth Lok Sabha	77
(vi) Statement indicating matters of Urgent Public Importance raised after Question Hour and before the adjournment of the House for the day during Fourteenth Session of 14th Lok Sabha	80
20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	81
21. VACATION OF SEATS	82

**1. DURATION OF SESSION
(14th Session of 14th Lok Sabha)**

PART I

1. Date of Commencement	:	\$21 July, 2008
2. Date of Adjournment <i>sine die</i>	:	*22 July, 2008
3. Date of prorogation	:	@
4. Total number of days of Session	:	02
5. Number of Actual days of Sittings	:	02
6. Number of hours of sitting	:	15 hours 49 minutes

PART II

1. Date of Commencement	:	\$17 October, 2008
2. Date of Adjournment <i>sine die</i>	:	**23 December, 2008
3. Date of prorogation	:	24 December, 2008
4. Total number of days of Session	:	68
5. Number of Actual days of Sittings	:	16
6. Number of hours of sitting	:	80 hours 26 minutes

\$ The first sitting of Part I and Part II of the Session commenced with the playing of National Anthem.

* After Motion of Confidence was passed, the House was adjourned *sine die* on 22.07.2008. The sitting ended with the playing of National Song.

@ The Lok Sabha (Fourteenth Session) was not prorogued after it was adjourned *sine die* on 22 July, 2008. Under Rule 15 of the Rules and Procedure and Conduct of Business in Lok Sabha, the Speaker reconvened its sittings from Friday, the 17th October, 2008 for the Second Part of the Session. On 24 October, 2008, the House was adjourned to meet again on 10 December, 2008. Accordingly, Lok Sabha resumed its sitting from 10 December, 2008.

** The rescheduled Second Part of the Session was adjourned *sine die* on 23.12.2008. The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of intro- duction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time Taken	No. of amend- ments tabled	No. of amend- ments carried	Progress/ remarks
		1	2	3	4	5	6	8
1.	The Railways (Second Amendment) Bill, 2008	20.10.2008	—	—	H M	0 02	—	Pending
2.	The Workmen's Compensation (Amendment) Bill, 2008	20.10.2008	—	—	0 01	—	—	Pending
3.	The Appropriation (No. 3) Bill, 2008	21.10.2008	—	21.10.2008 (Consideration and passing)	0 03	—	—	Passed
4.	The Employees' State Insurance (Amendment) Bill, 2008	21.10.2008	—	—	0 01	—	—	Pending
5.	The National Jute Board Bill, 2006	22.5.2006 (Earlier Session)	—	21.10.2008 (Consideration and passing)	1 27	7	6	Passed, as amended
6.	The Indian Maritime University Bill, 2007	13.3.2007 (Earlier Session)	—	21.10.2008 (Consideration and passing)	1 46	32	32	Passed as amended

7. The Drugs and Cosmetics (Amendment) Bill, 2008, <i>as passed by Rajya Sabha</i>	—	22.10.2008 (Consideration and passing)	23.10.2008 0 02	—	—	Passed
8. The Appropriation (Railways) No. 4, Bill 2008	22.10.2008	— (Consideration and passing)	22.10.2008 0 02	—	—	Passed
9. The Airports Economic Regulatory Authority of India Bill, 2007	5.9.2007 (Earlier Session)	— (Consideration and passing)	22.10.2008 0 12	16	15	Passed, as amended
10. The Companies Bill, 2008	23.10.2008	—	— 0 01	—	—	Pending
11. The Science and Engineering Research Board Bill, 2008	23.10.2008	— (Introduction and passing)	12.12.2008 0 01	—	—	Passed
			0 43 (Consideration and passing)	0 43	0 43	
12. The Central Universities Bill, 2008	23.10.2008	—	— 0 01	—	—	Pending
13. The National Waterway (Talcher—Dhamra Stretch of Rivers Geonkhali-Charbatia Stretch of East Coast Canal, Charbatia—Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2006	8.12.2006 (Earlier Session)	— (Consideration and passing)	23.10.2008 2 40#	3	2	Passed, as amended

1	2	3	4	5	6	#	8	7	8	9
14.	The National Waterway (Kakinada-Pondicherry Stretch of Canals and Kaluvelly Tank, Bhadra- chalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijayawada Stretch of River Krishna) Bill, 2006	8.12.2006 (Earlier Session)	—	23.10.2008 (Consideration and passing)			8	8	8	Passed, as amended
15.	The Central Universities Laws (Amendment) Bill, 2008, as passed by <i>Rajya Sabha</i>	—	28.4.2008	23.10.2008 (Consideration and passing)	2 11	—	—	—	—	Passed
16.	The Unorganised Workers' Social Security Bill, 2008, as passed by <i>Rajya Sabha</i>	—	24.10.2008	15.12.2008 16.12.2008 17.12.2008 (Consideration and passing)	5 42	—	—	—	—	Passed
17.	The Limited Liability Partnership Bill, 2008, as passed by <i>Rajya Sabha</i>	—	24.10.2008	12.12.2008 (Consideration and passing)	0 34	—	—	—	—	Passed
18.	The President's Emoluments and Pension (Amendment) Bill, 2008.	24.10.2008	—	24.10.2008 (Consideration and passing)	0 02	—	—	—	—	Passed
19.	The Vice-President's Pension (Amendment) Bill, 2008	24.10.2008	—	24.10.2008 (Consideration and passing)	0 03	—	—	—	—	Passed

20. The Salaries and Allowances of Officers of Parliament (Amendment) Bill, 2008	24.10.2008	—	24.10.2008 (Consideration and passing)	0 02	—	—	Passed
21. The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2008	24.10.2008	—	24.10.2008 (Consideration and passing)	0 03	—	—	Passed
22. The National Investigation Agency Bill, 2008	16.12.2008	—	17.12.2008 (Consideration and passing)	0 01 (Intro- duction)	5	2	Passed, as amended
23. The Unlawful Activities (Prevention) Amendment Bill, 2008	16.12.2008	—	17.12.2008 (Consideration and passing)	0 01 (Intro- duction)	9	4	Passed, as amended
24. The Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2008, as passed by Rajya Sabha	—	18.12.2008	—	—	—	—	Pending
25. The Land Ports Authority of India Bill, 2008	18.12.2008	—	—	0 02	—	—	Pending
26. The Gram Nyayalaya Bill, 2008, as passed by Rajya Sabha	—	19.12.2008	22.12.2008 (Consideration and passing)	0 03	—	—	Passed

Discussed together.

1	2	3	4	5	6	7	8	9
				H	M			
27.	The Prevention of Corruption (Amendment) Bill, 2008	19.12.2008	19.12.2008 (Consideration and passing)	23.12.2008 (Introduction and passing)	0 01	—	—	Passed
28.	The Appropriation (No. 4) Bill, 2008	19.12.2008	—	19.12.2008 (Consideration and passing)	0 02	—	—	Passed
29.	The Code of Criminal Procedure (Amendment) Bill, 2008, as passed by <i>Rajya Sabha</i>	—	22.12.2008	23.12.2008 (Consideration and passing)	0 02	—	—	Passed
30.	The Post Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 2008, as passed by <i>Rajya Sabha</i>	—	22.12.2008	23.12.2008 (Consideration and passing)	0 02	—	—	Passed
31.	The Collection of Statistics Bill, 2008, as passed by <i>Rajya Sabha</i>	—	22.12.2008	23.12.2008 (Consideration and passing)	0 02	—	—	Passed
32.	The Life Insurance Corporation (Amendment) Bill, 2008	22.12.2008	—	—	0 01	—	—	Pending
33.	The National Highways Authority of India (Amendment) Bill, 2008	22.12.2008	—	—	0 01	—	—	Pending

					7
34.	The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2008	22.12.2008	—	—	Pending
35.	The Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2008	22.12.2008	—	23.12.2008 (Consideration and passing)	Passed
				0 01 0 02	
36.	The Appropriation (Railways) No. 5 Bill, 2008	22.12.2008	—	22.12.2008 (Consideration and passing)	Passed
37.	The Information Technology (Amendment) Bill, 2006	15.12.2006	—	22.12.2008 (Consideration and passing)	Passed, as amended
38.	The Supreme Court (Number of Judges) Amendment Bill, 2008	29.4.2008	—	22.12.2008 (Consideration and passing)	Passed
39.	The South Asian University Bill, 2008, as passed by Rajya Sabha	—	23.12.2008	23.12.2008 (Consideration and passing)	Passed
40.	The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2008, as passed by Rajya Sabha	—	23.12.2008	23.12.2008 (Consideration and passing)	Passed
41.	The Compensatory Afforestation Fund Bill, 2008	5.5.2008	—	23.12.2008 (Consideration and passing)	Passed

SUMMARY

1. Bills pending at the end of last Session	34
2. Bills introduced	22
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	10
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	31
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills—part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/Speaker	22
18. Bills reported by Standing Committees	15
19. Bills pending at the end of Fourteenth Session of Fourteenth Lok Sabha	35

(ii) Bills referred to the Standing Committees and Presentation/Laying of Reports thereof

S. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of presentation/ laying reports	Remarks
1	2	3	4	5	6	7
1.	The Supreme Court (Number of Judges) Amendment Bill, 2008	29.4.2008 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (12.5.2008)	22.10.2008	Passed
2.	The Foreign Contribution (Regulation) Bill, 2006	18.12.2006 (RS)	Chairman	Home Affairs (22.12.2006)	21.10.2008	Pending in Rajya Sabha
3.	The Paramedical and Physiotherapy Central Councils Bill, 2007	4.12.2007 (LS)	Chairman	Health and Family Welfare (17.12.2007)	24.10.2008	Pending in Lok Sabha
4.	The Land Acquisition (Amendment) Bill, 2007	6.12.2007 (LS)	Speaker	Rural Development (10.12.2007)	21.10.2008	Pending in Lok Sabha

1	2	3	4	5	6	7
5.	The Rehabilitation and Resettlement Bill, 2007	6.12.2007 (LS)	Speaker	Rural Development (10.12.2007)	24.10.2008	Pending in Lok Sabha
6.	The Authority for Advance Rulings on Central Taxes Bill, 2007	7.12.2007 (LS)	Speaker	Finance (10.12.2007)	24.10.2008	Pending in Lok Sabha
7.	The Compensatory Afforestation Fund Bill, 2008	5.5.2008 (LS)	Chairman	Science and Technology, Environment and Forests (12.5.2008)	22.10.2008	Passed
8.	The Clinical Establishments (Registration and Regulation) Bill, 2007	30.8.2007 (LS)	Chairman	Health and Family Welfare (1.10.2007)	24.10.2008	Pending in Lok Sabha
9.	The NEPA Limited (Disinvestment of Ownership) Bill, 2007	22.11.2007 (LS)	Chairman	Industry (17.12.2007)	21.10.2008	Pending in Lok Sabha
10.	The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2007	27.11.2007 (RS)	Speaker	Social Justice and Empowerment (14.12.2007)	21.10.2008	Passed

11.	The Central Universities Bill, 2008	23.10.2008 (LS)	Chairman	Human Resource Development (14.11.2008)	17.12.2008	Pending in Lok Sabha
12.	The Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 2008	24.10.2008 (RS)	Chairman	Health and Family Welfare (10.11.2008)	18.12.2008	Passed
13.	The Prevention of Money-Laundering (Amendment) Bill, 2008	17.10.2008 (RS)	Speaker	Finance (31.10.2008)	19.12.2008	Pending in Rajya Sabha
14.	The Workmen's Compensation (Amendment) Bill, 2008	20.10.2008 (LS)	Speaker	Labour (31.10.2008)	19.12.2008	Pending in Lok Sabha
15.	The Employees' State Insurance (Amendment) Bill, 2008	20.10.2008 (LS)	Speaker	Labour (31.10.2008)	19.12.2008	Pending in Lok Sabha
16.	The Railways (Second Amendment) Bill, 2008	20.10.2008 (LS)	Speaker	Railways (31.10.2008)	—	Pending in Lok Sabha
17.	The Companies Bill, 2008	23.10.2008 (LS)	Speaker	Finance (31.10.2008)	—	Pending with the Committee
18.	The Land Ports Authority of India Bill, 2008	18.12.2008 (LS)	Chairman	Home Affairs (1.1.2009)	—	Pending with the Committee

1	2	3	4	5	6	7
19.	The Life Insurance Corporation of India (Amendment) Bill, 2008	22.12.2008 (LS)	Speaker	Finance (24.12.2008)	—	Pending with the Committee
20.	The National Highways Authority of India (Amendment) Bill, 2008	22.12.2008 (LS)	Chairman	Transport, Tourism and Culture (1.1.2009)	—	Pending with the Committee
21.	The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2008	22.12.2008 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (1.1.2009)	—	Pending with the Committee
22.	The Mines and Minerals (Development and Regulation Amendment) Bill, 2008	17.10.2008 (RS)	Speaker	Coal and Steel (31.10.2008)	—	Pending with the Committee
23.	The Pesticides Management Bill, 2008	21.10.2008 (RS)	Speaker	Agriculture (31.10.2008)	—	Pending with the Committee
24.	The Plantations Labour (Amendment) Bill, 2008	21.10.2008 (RS)	Speaker	Labour (31.10.2008)	—	Pending with the Committee

25.	The Legal Metrology Bill, 2008	24.10.2008 (RS)	Speaker	Food, Consumer Affairs and Public Distribution (5.11.2008)	—	Pending with the Committee
26.	The Representation of the People (Second Amendment) Bill, 2008	24.10.2008 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (3.11.2008)	—	Pending with the Committee
27.	The Telecom Regulatory Authority of India (Amendment) Bill, 2008	24.10.2008 (RS)	Chairman	Information Technology (19.12.2008)	—	Pending with the Committee
28.	The Right of Children to Free and Compulsory Education Bill, 2008	15.12.2008 (RS)	Chairman	Human Resource Development (18.12.2008)	—	Pending with the Committee
29.	The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15.12.2008 (RS)	Chairman	Science and Technology, Environment and Forests (18.12.2008)	—	Pending with the Committee

1	2	3	4	5	6	7
30.	The Central Industrial Security Force (Amendment) Bill, 2008	18.12.2008 (RS)	Chairman	Home Affairs (12.1.2009)	—	Pending with the Committee
31.	The Railway Property (Unlawful Possession) Amendment Bill, 2008	18.12.2008 (RS)	Speaker	Railways (29.12.2008)	—	Pending with the Committee
32.	The Insurance Laws (Amendment) Bill, 2008	22.12.2008 (RS)	Speaker	Finance (6.1.2009)	—	Pending with the Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ Remarks
1	2	3	4	5	6	7	8	9
1.	The National Rural Employment Guarantee (Amendment) Bill, 2008 <i>(Amendment of section 2, etc.) by Shri Hansraj Gangaramji Ahir, M.P.</i>	12.12.2008	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 2008 <i>(Insertion of new article 45A) by Shri C.K. Chandrappan, M.P.</i>	12.12.2008	—	—	—	—	—	Pending
3.	The Entrance Examinations (Abolition) Bill, 2008 by Dr. R. Senthil, M.P.	12.12.2008	—	—	—	—	—	Pending
4.	The Uniform Syllabus (High School and Higher Secondary School Level) Bill, 2008 by Dr. R. Senthil, M.P.	12.12.2008	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
5.	The States and Union Territories Reorganisation Commission Bill, 2008 by Shri Balasaheb Vikhe Patil, M.P.	12.12.2008	—	—	—	—	—	Pending
6.	The Constitution (Amendment) Bill, 2008 <i>(Insertion of new article 279A)</i> by Shri Kashiram Rana, M.P.	12.12.2008	—	—	—	—	—	Pending
7.	The Indian Penal Code (Amendment) Bill, 2008 <i>(Amendment of section 304A, etc.)</i> by Shri Kashiram Rana, M.P.	12.12.2008	—	—	—	—	—	Pending
8.	The Constitution (Amendment) Bill, 2008 <i>(Amendment of the Seventh Schedule)</i> by Shri Kashiram Rana, M.P.	12.12.2008	—	—	—	—	—	Pending
9.	The Electricity (Repeal) Bill, 2008 by Shri C.K. Chandrapan, M.P.	12.12.2008	—	—	—	—	—	Pending
10.	The Palliative Care (Education and Training) Bill, 2008 by Shri C.K. Chandrapan, M.P.	12.12.2008	—	—	—	—	—	Pending

11. The Constitution (Amendment) Bill, 2008 (Amendment of article 130) by Shri Hansraj Gangaramji Ahir, M.P.	12.12.2008	—	—	—	Pending
12. The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Amend- ment Bill, 2008 (Amend- ment of section 2) by Shri Hansraj Gangaramji Ahir, M.P.	12.12.2008	—	—	—	Pending
13. The Treatment of Attempt to Suicide as a Non- Punishable Offence Bill, 2008 by Shri C.K. Chandrappa, M.P.	12.12.2008	—	—	0 - 09 minutes taken on introduction of Bills from Sl. Nos. 1 to 13	Pending
14. The Electoral Reforms Commission Bill, 2006 by Shri C.K. Chandrappa, M.P.	24.11.2006	—	30.11.2007 (12th Session) 25.4.2008 (13th Session)	2 - 00 minutes (excluding 20 minutes taken during 12th (14th Session) Session and 2 hours 15 minutes taken during 13th Session)	Discussion on the motion for consi- deration of the Bill not concluded, Pending.

SUMMARY
(Private Members' Bills)

1. Bills pending at the end of the last session	270
2. Bills introduced	13
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	12
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 6434 of Bulletin-Part II, dated 16-1-2009	271

3. COMMITTEES
(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration			Average percentage of attendance	Study Tours/ Local visits undertaken	Reports Presented	Original Action Taken	Action Taken	Remarks
				H	M	Y						
1.	Committee on Estimates	01.05.2008	7	7	25	50.47%	—	2	1	—	—	—
2.	Committee on Public Undertakings	01.05.2008	10	14	50	50%	—	3	1	—	—	—
3.	Committee on Public Accounts	30.4.2008 (2008-2009)	7	10	05	59%	—	2	4	—	—	Financial Committees (2007-2008)—A Review was presented to the Lok Sabha by Secretary-General, Lok Sabha on 23.10.2008.

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/ Local visits undertaken	Reports Presented		Remarks
				H	M			Original Action Taken	Action Taken	
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Agriculture	5.08.2008	6	12	25	53.22%	—	—	4	—
2.	Committee on Chemicals and Fertilizers (2008-09)	5.08.2008	3	2	55	56%	(25-29 Nov., 2008)	1	2	10
3.	Committee on Coal and Steel	5.08.2008	4	4	15	47.58%	—	1	4	—
4.	Committee on Defence (2007-08)	5.08.2007	2	3	55	45%	—	—	—	—
	Committee on Defence (2008-09)	5.08.2008	13	13	30	45%	—	3	1	8
5.	Committee on Energy	5.08.2008	*7	14	25	58.04%	—	—	—	*1 sitting was held on 30.07.2008. However, after re-constitution of the Committee w.e.f. 5.08.2008, 6 sittings were held.

6. Committee on External Affairs (2007-08)	5.08.2007	1	1	25	55.17%	—	—	—	—	—
Committee on External Affairs (2008-09)	5.8.2008	8	11	55	46.70%	*1	—	2	3	*Local study visit of the Committee to Regional Passport Office on 14.10.2008.
7. Committee on Finance	4.08.2008	14	21	10	50.70%	1	4	5	—	—
8. Committee on Food, Consumer Affairs and Public Distribution	5.08.2008	11	14	35	65.1%	—	1	2	—	—
9. Committee on Information Technology	5.08.2008	10	16	05	46.55%	*1	2	6	—	*Study Tour to Pune, Mumbai, Hyderabad & Bengaluru from 8 to 13 September, 2008.
10. Committee on Labour	5.08.2008	11	18	50	57.04%	*2 (including 2 Bills)	5	3	—	(*i) Study Tour to Sirilla in Karim Nagar, Hyderabad on 5.10.2008. (ii) Study Tour to Ranchi, Bengaluru, Kochi & Thiruvananthapuram from 26 Nov. to 4 Dec., 2008
11. Committee on Petroleum & Natural Gas	5.08.2008	6	6	30	50%	—	1	3	2	—

	1	2	3	4	5	6	7	8	9	10	11
12. Committee on Railways	4.08.2008	11	11	00	53%	—	2	3	4	—	—
(ii) Sub-committee of Committee on Railways	22.09.2008	3	3	25	56%	—	—	—	—	—	—
13. Committee on Rural Development	5.08.2008	11	18	45	54.85%	—	3	3	—	—	—
14. Committee on Social Justice and Empowerment	5.8.2008	3	1	55	52.13%	—	1	5	4	—	—
15. Committee on Urban Development	5.08.2007	9	13	50	47.67%	—	4	2	—	—	—
16. Committee on Water Resources	5.08.2008	6	6	20	60%	(1-8 Dec, 2008)	1	1	—	—	—

(iii) Committees other than Financial and Standing Committees

1	2	3	4	5	6	7	8	9	10	11
6. Committee to inquire into misconduct of Members of Lok Sabha	16.05.2007	8	3	50	61.37%	—	1	—	—	—
7. Committee to inquire into the complaint made by some members regarding alleged offer of money to them in connection with voting on the motion of Confidence	26.07.2008	11	16	00	90.10%	—	*1	—	—	*On the recommendations made by the Committee, the Speaker referred the matter for further probe by an appropriate investigating agency. Accordingly the matter was referred to Ministry of Home Affairs for further necessary action.
8. Committee on Private Members' Bills and Resolutions	25.08.2008	1	0	45	64.28%	—	1	—	—	—
9. Committee on Subordinate Legislation	7.08.2008	5	3	45	60%	*1	4	—	—	*Due to terrorist attack in Mumbai on 26.11.2008, the tour was cancelled in the midway.
10. Committee on Papers Laid on the Table	7.08.2007	6	4	05	42%	—	3	—	—	—
11. Joint Committee on 26.08.2004 Offices of P/rofit	2	1	55	43%	*1	4	—	—	—	*Study tour to Kochi and Thiruvananthapuram from 4 to 6 August, 2008.

12.	Joint Parliamentary Committee to examine constitutional and legal position relating to Offices of Profit	30.08.2006	3	2	05	50%	1	*1	—	—	—	*After presentation of the Report, the Committee ceased to exist on 22.12.2008.
13.	Rules Committee	25.08.2006	—	—	—	—	—	—	—	—	—	—
14.	General Purposes Committee	21.09.2004	—	—	—	—	—	—	—	—	—	—
15.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	19.08.2004	—	—	—	—	—	—	—	—	—	—
16.	Joint Committee on Food Management in Parliament House Complex	14.02.2008	1	0	35	33%	—	—	—	—	—	—
17.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1.05.2008	7	11	45	57%	—	1	3	3	3	One Tour Report was laid on the Table of both the Houses of Parliament.
18.	Business Advisory Committee	19.07.2006	3	1	05	51.10%	—	2	—	—	—	—

	1	2	3	4	5	6	7	8	9	10	11
19. Joint Committee on Salaries and Allowances of Members of Parliament	7.08.2008	8**	7	25	54.5%	—	1*	—	—	—	—
20. Committee on Government Assurances	07.08.2008	4	4	00	49%	—	4	—	—	—	—
21. Committee on Petitions	07.08.2004 (Reconstituted in August, 2008)	10	11	50	40%	—	5	—	—	—	—
22. Committee on Empowerment of Women	16.08.2008	3	3	30	47%	—	—	2	—	—	—
23. Railway Convention Committee	17.09.2004	2	2	50	58%	1	—	—	—	—	—
						(25.08.2008) to 29.08.2008)					

* The Joint Committee of MSA does not present any report to either House of Parliament. However, Report of the Joint Committee are presented to Hon'ble Chairman, Rajya Sabha and Hon'ble Speaker, Lok Sabha. The Recommendations of the Joint Committee are also forwarded to Ministry of Parliamentary Affairs for consideration by the Government.

** Inclusive of three sittings of the Sub-Committee of the Joint Committee on Salaries and Allowances of members of Parliament.

4. DIVISION

Sl. No.	Date	Subject-matter	Brief question on which Division was sought	Final Result	Remarks
1.	22.7.2008	The motion that this House expresses its confidence in the Council of Ministers moved by Dr. Manmohan Singh, Prime Minister.	On the motion for adoption	Adopted Ayes: 275 Noes: 256 Abst: 002	By Operating AVR machine
2.	17.12.2008	The motion for adoption of amendment nos. 7, 8 and 9 to the Unorganised Workers' Social Security Bill, 2008 moved by Shri Santasri Chatterjee, MP.	-do-	Negated Ayes: 90 Noes: 107 Abst: Nil	-do-
3.	17.12.2008	The motion for adoption of amendment no. 10 to the Unorganised Workers' Social Security Bill, 2008 moved by Shri Santasri Chatterjee, MP	-do-	Negated Ayes: 111 Noes: 134 Abst: Nil	-do-
4.	17.12.2008	The motion for adoption of amendment no. 1 to Clause 12 to the Unlawful Activities (Prevention) Amendment Bill, 2008 moved by Shri Basudeb Acharia, MP	-do-	Negated Ayes: 28 Noes: 187 Abst: Nil	-do-
5.	22.12.2008	The motion for leave to introduce the Life Insurance Corporation (Amendment) Bill, 2008 moved by Shri Pawan Kumar Bansal, Minister of State for Finance.	-do-	Adopted Ayes: 124 Noes: 45 Abst: Nil	-do-

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
(i) General Budget				
Supplementary Demands for Grants in respect of Budget (General) for 2008-2009	20.10.2008	21.10.2008	Discussion and voting on Supplementary Demands for Grants (General)	2 10
Supplementary Demands for Grants in respect of Budget (General) for 2008-2009	18.12.2008	19.12.2008	Discussion and voting on Supplementary Demands for Grants (General)	2 36
(ii) Railway Budget				
Supplementary Demands for Grants in respect of Budget (Railways) for 2008-09	21.10.2008	22.10.2008	Discussion and voting on Supplementary Demands for Grants (Railways)	0 05
Supplementary Demands for Grants in respect of Budget (Railways) for 2008-2009.	18.12.2008	22.12.2008	Voted without discussion	0 01

6. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when Leave granted
1.	Shri Kailash Joshi	15.11.2007 to 07.12.2007	
2.	Dr. Md. Shahabuddin	01.12.2007 to 07.12.2007 25.02.2008 to 20.03.2008 and 15.04.2008 to 09.05.2008	
3.	Adv. Renge Patil Tukaram Ganpatrao	03.03.2008 to 19.03.2008	
4.	Shri D.C. Srikantappa	25.02.2008 to 20.03.2008 and 15.04.2008 to 09.05.2008	22.07.2008
5.	Shri Atiq Ahamad	25.02.2008 to 20.03.2008	
6.	Shri Atal Bihari Vajpayee	\$ 15.11.2007 to 07.12.2007 25.02.2008 to 20.03.2008 and 15.04.2008 to 25.04.2008	
7.	Shri Rajesh Ranjan <i>alias</i> Pappu Yadav	\$ 11.05.2007 to 17.05.2007 10.08.2007 to 10.09.2007 and 15.11.2007 to 04.12.2007	16.12.2008

\$ Since the Committee do not recommend leave for more than 59 days, the members were granted leaves in the first instance for 59 days.

7. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Date when declared	Date of Oath/Affirmation
1.	Shri Anurag Singh Thakur	25.05.2008	21.07.2008
2.	Shri Anand Paranjpe	25.05.2008	21.07.2008
3.	Km. Agatha K. Sangma	25.05.2008	21.07.2008
4.	Shri A. Indrakaran Reddy	01.06.2008	21.07.2008
5.	Shri K. Chandra Shekar Rao	01.06.2008	21.07.2008
6.	Shri B. Vinod Kumar	01.06.2008	21.07.2008
7.	Shri Errabelli Dayakar Rao	01.06.2008	21.07.2008

8. MOTIONS
(i) Motions under Rules 191 and 342

Sl. No.	Brief Subject	Disposal of Motion under Rule	Name of the member who moved	Date(s) of discussion	Time taken	No. of Amendments/ Substitute Motions Tabled/ Moved/ Adopted		Remarks
						H.	M.	
1.	That this House expresses its confidence in the Council of Ministers.	191	Dr. Manmohan Singh	21.7.2008 22.7.2008	15	11	Nil	Adopted
2.	That this House having taken note of the Third Report of the Committee to Inquire into Misconduct of Members of Lok Sabha accepts the findings of the Committee that Shri Babubhai K. Katara has committed an act of grave misconduct which has brought disrepute to and maligned the image of entire fraternity of legislators and resolves that he may be expelled from the membership of the Fourteenth Lok Sabha.	191	Shri Pranab Mukherjee	21.10.2008	0	03	Nil	Adopted

MOTIONS UNDER RULES 191 AND 342
SUMMARY

No. of notices received	:	526
No. of motions admitted	:	112
No. of motions discussed	:	02
No. of discussions completed	:	02
No. of motions remained part-discussed	:	Nil
Total time taken	:	15 hours 14 minutes

(ii) Motions under Rule 388 for suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time taken H. M.	Remarks
1.	That this House do suspend Clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 4 to the National Investigation Agency Bill, 2008.	Shri P. Chidambaram	17.12.2008	0 01	Adopted
2.	That this House do suspend Clause (i) of rule 80 of Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment* Nos. 12, 13 and 41 to the Information Technology (Amendment) Bill, 2006.	Shri A. Raia	22.12.2008	0 02	Adopted

*Three separate motions were moved and adopted.

9. OATH/AFFIRMATION

Sl. No.	Name of the Member	Constituency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time taken H. M.
1.	Shri Anurag Singh Thakur	Hamirpur/ Himachal Pradesh	Oath	Hindi	21.07.2008	
2.	Shri Anand Paranjpe	Thane/Maharashtra	Oath	Marathi	21.07.2008	
3.	Km. Agatha K. Sangma	Tura/Meghalaya	Oath	Hindi	21.07.2008	
4.	Shri A. Indrakaran Reddy	Adilabad/ Andhra Pradesh	Oath	Telugu	21.07.2008	
5.	Shri K. Chandra Shekhar Rao	Karimnagar/ Andhra Pradesh	Oath	English	21.07.2008	
6.	Shri B. Vinod Kumar	Hanamkonda/ Andhra Pradesh	Oath	English	21.07.2008	
7.	Shri Errabelli Dayakar Rao	Warangal/ Andhra Pradesh	Oath	Telugu	21.07.2008	0 07

10. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary references	Time taken	
				1	2
1.	Shri Mohammad Maqbool Dar (Member, Eleventh Lok Sabha)	17.04.2008	21.07.2008	0	05
2.	Shri Chiman Bhai Shukla (Member, Sixth Lok Sabha)	21.04.2008			
3.	Shri Gopeshwar (Member, Eighth Lok Sabha)	23.05.2008			
4.	Shri Ram Prakash Tripathi (Member, Sixth Lok Sabha)	24.06.2008			
5.	Shri G.M. Banatwalla (Member, Sixth to Ninth & Eleventh to Thirteenth Lok Sabhas)	25.06.2008			
6.	Field Marshal S.H.F.J. Manekshaw (Former Chief of the Army Staff)	26.06.2008			
7.	*Shri D.C. Srikantappa (Sitting Member)	4.08.2008			
8.	*Shri Kishan Lal Diler (Sitting Member)	4.09.2008			
9.	Shri Rajendra Agnihotri (Member, Ninth, Tenth, Eleventh & Twelfth Lok Sabhas)	5.06.2008			
10.	Shri Ram Sajivan (Member, Ninth, Eleventh & Thirteenth Lok Sabhas)	15.06.2008	17.10.2008	0	10
11.	Shri Tej Pratap Singh (Member, Sixth Lok Sabha)	25.06.2008			
12.	Prof. P.R. Ramakrishnan (Member, Second & Third Lok Sabhas)	14.07.2008			
13.	Shri Shiv Sampati Ram (Member, Sixth Lok Sabha)	18.07.2008			
14.	Shri Pratap Singh Saini (Member, Eleventh Lok Sabha)	4.09.2008			
15.	Shri Sultan Salahuddin Owaisi (Member, Eighth to Thirteenth Lok Sabhas)	29.09.2008			

* House was adjourned for the day without transacting any business.

1	2	3	4	5
16.	*Shri Vishwanath Pratap Singh (Former Prime Minister)	27.11.2008		
17.	* Shri Munawar Hasan (Sitting Member)	10.12.2008		
18.	Shri Tayyab Hussain (Member, Fifth and Seventh Lok Sabhas)	7.10.2008	10.12.2008	0 09
19.	Shri Ajit Kumar Panja (Member, Eighth to Thirteenth Lok Sabhas)	14.11.2008		
20.	Shri Jagdish Awasthi, (Member, Second & Eighth Lok Sabhas)	21.09.2008	22.12.2008	0 01
21.	Shri Baldev Singh Jasrotia (Member, Sixth Lok Sabha)	25.08.2008		
22.	Shri Ashfaq Husain (Member, Seventh Lok Sabha)	20.12.2008	23.12.2008	0 04

*House was adjourned for the day without transacting any business.

REFERENCES

Sl. No.	Tragic incident/calamity	Date of incident	Date of reference	Time taken	
				1	2
1.	Reference to the naxalite attack in Malkangiri district of Orissa resulting in death of more than 50 security personnel of Andhra Pradesh and Orissa Police.	29.06.2008			
2.	Reference to the terrorist attack on the premises of the Indian Embassy in Kabul resulting in death of 5 Embassy Personnel and over 60 Afghanistan nationals.	7.07.2008	21.07.2008	0	02
3.	Reference to the terrorist attack at Narbal, Jammu and Kashmir which resulted in death of 10 soldiers and injuries to about 14 soldiers.	19.07.2008			
4.	Reference to the spate of terrorist activities witnessed in different parts of the country particularly the serial blasts in the cities of Bangalore, Jaipur, Ahmedabad, Delhi, Malegaon and Agartala which resulted in death of innocent persons and destruction of property.	—			
5.	References to the stampede that took place at (i) Naina Devi Temple at Bilaspur in Himachal Pradesh which caused death to 142 people and injuries to about 85 persons; and (ii) Chamunda Devi Temple in Jodhpur in which 147 people died and about 55 people were injured.	3.08.2008 30.09.2008	17.10.2008	0	04

1	2	3	4	5
6.	Reference to the unprecedented floods in Bihar, Orissa and Assam resulting in loss of lives and destruction of property which rendered a large number of persons homeless.	—	17.10.2008	0 04
7.	References to			
	(i) the loss of 89 lives and injuries to 477 persons in bomb blasts which took place in the districts of Barpeta, Bongaigaon, Kokrajhar and Guwahati of Assam; and	30.10.2008		
	(ii) another bomb blast in a passenger train at Diphu railway station in Karbi Anglong district of Assam resulting in loss of lives of 2 persons and injuries to 30 persons.	2.12.2008	10.12.2008	0 05
8.	Reference to the terrorist attacks at several crowded places and prominent hotels in Mumbai resulting in death of 164 persons including 26 foreign nationals, 18 personnel of Mumbai Police including the Head of Anti-Terrorist Squad and 2 Commandos of NSG besides large scale destruction of property.	26.11.2008		

11. PANEL OF CHARMEN

Sl.No.	Name of Member	Date of Nomination
1.	Shri Giridhar Gamang	
2.	Dr. Satyanarayan Jatiya	
3.	Smt. Sumitra Mahajan	
4.	Dr. Laxminarayan Pandey	18.3.2006
5.	Shri Balasaheb Vikhe Patil	
6.	Shri Varkala Radhakrishnan	
7.	Shri Arjun Charan Sethi	
8.	Shri Mohan Singh	
9.	Smt. Krishna Tirath	
10.	Shri Devendra Prasad Yadav	

12. PAPERS LAID ON THE TABLE

(a) By the Government	...	2829
(b) By Private Members	...	Nil

13. QUESTIONS

(i) STARRED QUESTIONS

- | | |
|--|-----|
| (a) Number of Questions put down in Question Lists for oral answer | 360 |
| (b) Number of Questions orally answered | 47 |

(ii) SHORT NOTICE QUESTIONS

- | | |
|--|-----|
| Number of Questions put down in Short Notice Question List | Nil |
| (a) Number of Short Notice Question Orally answered | Nil |
| (b) Number of Short Notice Question laid on the Table of the House | Nil |

(iii) UNSTARRED QUESTIONS

- | | |
|--|-------|
| (a) Number of Questions put down in Question Lists for written answers | 3601* |
| (b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers or the Member was absent. | 3914 |

*Excluding 7 Unstarred Questions deleted.

**(iv) HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWERS
TO QUESTIONS DURING THE FOURTEENTH SESSION OF
FOURTEENTH LOK SABHA**

Sl. No.	Brief Subject	Name of Members who got priority in the ballot to raise the discussion	Date of Discussion	Ministry/ Dept.	Time Taken	
					H	M
1.	Malnutrition	Shri Hansraj G. Ahir	30.04.2008	Rural Development	0	41

14. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	Constituency	State	Date on which accepted by Speaker	Remarks
1	2	3	4	5	6
1.	Shri G. Karunakara Reddy	Bellary	Karnataka	03.06.2008	Resigned on 03.06.2008 Announcement was made in the House on 21.07.2008
2.	Smt. Manorama Madhavraj	Udupi	Karnataka	20.10.2008	Resigned on 18.10.2008 Announcement was made in the House on 21.10.2008
3.	Shri Marjunath Kunnum	Dharwad South	Karnataka	20.10.2008	Resigned on 20.10.2008 Announcement was made in the House on 21.10.2008
4.	Shri Hari Rama Jogaiah	Narasapur	Andhra Pradesh	06.11.2008	Resigned on 17.08.2008 Announcement was made in the House on 11.12.2008
5.	Smt. Meena Singh	Bikramganj	Bihar	11.11.2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008
6.	Shri Rajeev Ranjan Singh 'Lalan'	Begusarai	Bihar	11.11.2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008

1	2	3	4	5	6
7.	Shri Kailash Baitha	Bagaha	Bihar	11.11.2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008
8.	Shri George Fernandes	Muzaffarpur	Bihar	11.11.2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008
9.	Shri Prabhunath Singh	Maharajganj	Bihar	11.11.2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008
10.	Shri Vishvendra Singh	Bharatpur	Rajasthan	14.11.2008	Resigned on 13.11.2008 Announcement was made in the House on 11.12.2008
11.	Shri Brijbhushan Sharan Singh	Balrampur	Uttar Pradesh	20.11.2008	Resigned on 20.11.2008 Announcement was made in the House on 11.12.2008
12.	Shri Purnu Lal Mohale	Bilaspur	Chhattisgarh	17.12.2008	Resigned on 17.12.2008 Announcement was made in the House on 18.12.2008
13.	Prof. Vijay Kumar Malhotra	South Delhi	Delhi	18.12.2008	Resigned on 17.12.2008 Announcement was made in the House on 19.12.2008

14. Shri Sartaj Singh Chhatwal	Hoshangabad	Madhya Pradesh	18.12.2008	Resigned on 18.12.2008 Announcement was made in the House on 18.12.2008
15. Smt. Neeta Pateriya	Seoni	Madhya Pradesh	19.12.2008	Resigned on 19.12.2008 Announcement was made in the House on 22.12.2008
16. Dr. Ramkrishna Kusmaria	Khajuraho	Madhya Pradesh	19.12.2008	Resigned on 19.12.2008 Announcement was made in the House on 22.12.2008
17. Shri Gaurishankar Chaturbhuj Bisen	Balaghat	Madhya Pradesh	22.12.2008	Resigned on 22.12.2008 Announcement was made in the House on 23.12.2008
18. Smt. Kiran Maheshwari	Udaipur	Rajasthan	22.12.2008	Resigned on 22.12.2008

15. RESOLUTIONS
(i) Government Resolutions

S.I. No.	Text	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7
1	1. "This House expresses its unequivocal condemnation of the heinous terrorist attacks in Mumbai by terrorist elements from Pakistan, claiming hundreds of innocent lives and seeking to destroy the values that India stands for."	Dr. Manmohan Singh	11.12.2008	H. M. 0 04@	Home Affairs	Adopted

Notes that this outrage follows acts of terror committed since the beginning of this year in various places across India and on the Indian Embassy in Kabul;

Notes with deep concern the fact that Lashkar-e-Toiba, a terrorist organization that is listed in the UN Security Council Resolution 1267 and is banned in Pakistan, has continued to operate and launch terrorist attacks against India;

Notes the Government's declaration to review circumstances leading upto the attacks on Mumbai and to take further measures as may be necessary to safeguard national security;

On behalf of the people of India, firmly
resolves that

- India shall not cease her efforts until the terrorists and those who have trained, funded and abetted them are exposed and brought to justice;
- India shall firmly counter all evil designs against its unity, sovereignty and territorial integrity;
- India shall remain resolute and shall be victorious in its fight against the barbaric menace of terrorism; and

		Shri Lalu Prasad	22.12.2008	0	04*	Railways	Adopted
2.	That this House approves the recommendations contained in Paras 49, 50, 51, 52, 53, 54, 55 and 56 of the Ninth Report of the Railways Convention Committee (2004) appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to the Lok Sabha on 20th October, 2008.						

@ The Resolution was adopted unanimously after conclusion of discussion under rule 193 on the Statement made by the Minister of Home Affairs regarding recent terrorist attack in Mumbai.
Discussed together with the Supplementary Demands for Grants (Railways) 2008-09.

(ii) Statutory Resolutions

Sl. No.	Subject	Article/ section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
1	In pursuance of sub-section (2) of section 8 of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of Notification No. 78/2008-Customs, dated the 13th June, 2008 [G.S.R. 457(E), dated the 13th June, 2008] which seeks to amend the Second Schedule to the Customs Tariff Act so as to increase export duty leviable on iron ores, all sorts, falling under Heading No. 11 of the said Second Schedule to the Customs Tariff Act, 1975 from Rs. 300 per tonne to 20% ad valorem.	Sections 7(3) and 8(2) of the Customs Tariff Act, 1975	Shri P. Chidambaram	24.10.2008	H. 0 M. 01	Finance	Adopted
2	In pursuance of sub-section (2) of section 3 of the Central Excise Tariff Act, 1985, this House hereby approves of Notification No. 39/2008-Central Excise, dated	Sections 7(3) and 8(2) of the Customs Tariff Act, 1975	Shri P. Chidambaram	24.10.2008	0 01	Finance	Adopted

the 13th June, 2008 [G.S.R. 460(E), dated 13th June, 2008] which seeks to amend the First Schedule to the Central Excise Tariff Act so as to increase basic duty of excise leviable on motor vehicles and motor cars falling under tariff item Nos. 8702 10 11, 8702 10 12, 8702 10 19, 8702 90 11, 8702 90 12, 8702 90 19, 8703 23 10, 8703 23 91, 8703 23 92, 8703 23 99, 8703 24 10, 8703 24 91, 8703 24 92, 8703 24 99, 8703, 32 10, 8703 32 91, 8703 32 92, 8703 32 99, 8703 33 10, 8703 33 91, 8703 33 92, 8703 33 99 and 8703 90 90 of the First Schedule from '24%' ad valorem to '24% ad valorem+ Rs. 20,000 per unit.

(iii) Private Members' Resolutions

Sl. Subject No.	Name of member who moved	Date(s) of moving and discussion	H	M	Time taken	Ministry/ Department	Remarks	
1. This House expresses its concern over the plight of persons belonging to Denotified tribes and Nomadic tribes including Banjaras and urges upon the Government to bring forward suitable legislation providing for:—	Shri Haribhau Rathod	17.4.2008 (Thirteenth Session) 19.12.2008 (Fourteenth Session)	2	43	(excluding 03 minute taken during 13th Session)	Social Justice and Empowerment	Withdrawn	
		<p>(i) promotion of educational and economic interests;</p> <p>(ii) reservation of posts in the services under the State; and</p> <p>(iii) reservation of seats in the House of the People and the State Legislative Assemblies,</p> <p>in favour of persons belonging to Denotified tribes and Nomadic tribes including Banjaras and take all necessary steps for their overall development.</p> <p>2. Keeping in view the long pending demand of the people of Telangana region of the State of Andhra Pradesh for the creation of new State of Telangana, this House urges upon the Government to take steps for the creation of the new State.</p>	Shri P.S. Gadhwai	19.12.2008	0	02	Home Affairs	Discussion not concluded.

SUMMARY
(Private Members' Resolutions)

1. No. of Resolutions received	:	5
2. No. of Resolutions discussed	:	2
3. No. of Resolutions adopted	:	NIL
4. No. of Resolutions withdrawn	:	1
5. No. of Resolutions negatived	:	NIL
6. No. of Resolutions on which debate was adjourned	:	NIL
7. No. of Resolutions part-discussed	:	1

16. SHORT DURATION DISCUSSIONS
(Rule 193)

Sl. No.	Brief Subject	Name of the member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H	M		
1.	Atrocities against minorities with particular reference to incidents in Orissa and other States.	Shri Basudeb Acharia	24.10.2008	5	43	Home Affairs	Discussion concluded
2.	Statement made by the Minister of Home Affairs on 11.12.2008 regarding the recent terrorist attack in Mumbai.	Shri L.K. Advani	11.12.2008	7	12	Home Affairs	Discussion concluded
3.	Situation arising out of bomb blasts in various parts of North-Eastern States, with particular reference to Assam.	Shri S.K. Biswamuthiary	15.12.2008	3	51	Home Affairs	Discussion concluded
4.	Review of the Economic Situation in the country.	Shri Rupchand Pal	18.12.2008	4	44	Finance	Discussion concluded

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	298
No. of discussions admitted	:	5
No. of discussions held	:	4
No. of discussions completed	:	4
No. of discussions remained part-discussed	:	Nil
Total time taken	:	21 hours 30 minutes

17. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sittings from 27th October, 2008 to 21st November, 2008.	24.10.2008	On 24 October, 2008, a request was received from the Minister of Parliamentary Affairs that the House might be adjourned to meet again on Wednesday, 10th December, 2008. Hon'ble Speaker acceded to the request and announcement to that effect was made by the Chair on Friday, 24 October, 2008. Accordingly, sittings fixed from 27th October, 2008 to 21st November, 2008 were treated as cancelled.

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/RULINGS

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Congratulating the Junior Indian Hockey Team on winning the Junior Asia Hockey Cup against South Korea.	The Speaker	22.07.2008
2.	Felicitation by the Speaker:—	The Speaker	20.10.2008
	(i) Congratulating Shri Abhinav Bindra for winning first-ever Gold Medal in the Men's 10 Metre Air Rifle Shooting event and Sarvashri Vijender Kumar and Sushil Kumar for winning Bronze Medals in the Men's 75 kg. Boxing and Freestyle Wrestling in Men's 66 kg. respectively at Beijing Olympics, 2008.		
	(ii) Congratulating Shri Sachin Tendulkar for becoming highest run scorer in test cricket and Shri Sourav Ganguly for becoming the fourth Indian to score over 7000 runs in test cricket. Also congratulating Shri Amit Mishra for achieving great distinction in getting five wickets in his debut test match at Mohali.		
	(iii) Congratulating the young Indian sportspersons who brought laurels and accolades to the country by topping the medals tally with 76 medals including 33 Gold medals in recently concluded Commonwealth Youth Games held at Pune.		
3.	Observation on the issue raised by Shri Brajesh Pathak, M.P. in the House regarding alleged threatening of Members of Bahujan Samaj Party to vote in favour of Motion of Confidence by a person purporting to be a CBI official.	The Speaker	21.10.2008
4.	References:—	The Speaker	22.10.2008
	(i) Complimenting Scientists of ISRO and other associated with the successful launch of India's first unmanned moon spacecraft, Chandrayaan-I on 22.10.2008 for a two-year mission from Satish Dhawan Space Centre at Sriharikota, Andhra Pradesh.		

1	2	3	4
	(ii) Congratulating the Indian Cricket Team for emphatic 320 runs victory against Australian Team at Mohali, Punjab.		
5.	Ruling regarding rejection of notices of questions of privilege given by Sarvashri Basudeb Acharia, Rupchand Pal, Kinjarapu Yerrannaidu, Varkala Radhakrishnan, N.N. Krishna Das and P. Rajendran, Members of Parliament against the Prime Minister that he has not fulfilled an assurance given by him to this House on 22 July, 2008 while replying/laid part-speech to the Motion of Confidence.	The Speaker	24.10.2008
6.	The Reference to the Seventh Anniversary of the terrorist attack on Parliament House on 13th December, 2008.	The Deputy Speaker	12.12.2008
7.	Felicitation by the Speaker:—	The Speaker	16.12.2008
	(i) Congratulating the Indian Cricket Team for their resounding victory in the first test match against England at Chennai.		
	(ii) Congratulating the Indian Boxers Sarvashri Akhil Kumar, A.L. Lakra, Dinesh Kumar and Jitender Kumar for winning the Bronze Medals in the recently held IBA World Championship at Moscow.		
8.	Observation regarding the business transacted by the House during the week ending 12th December, 2008.	The Speaker	16.12.2008
9.	Observation expressing concern on the incident which took place on 22 July, 2008 during the debate on the Motion of Confidence in the Council of Ministers when Sarvashri Ashok Argal, Faggan Singh Kulaste and Mahavir Bhagora, Members of the House came to the well of the House with two bags, took out of bundles of currency notes from the bags and started placing them on the Table of the House.	The Speaker	16.12.2008
10.	Valedictory Reference on the conclusion of the Second Part of the Fourteenth Session of the Fourteenth Lok Sabha.	The Speaker	23.12.2008

19. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372 during Fourteenth Session (Part I and II) of Fourteenth Lok Sabha

PART - I

—NIL—

PART - II

Sl. No.	Brief Subject 2	Name of Minister 3	Date 4	Time taken H. M.	
				5	6
*1.	Regarding India's Civil Nuclear Initiative.	Shri Pranab Mukherjee	20.10.2008	00	01
2.	Regarding the economic situation in the country.	Dr. Manmohan Singh	20.10.2008	00	14
*3.	Regarding Sri Lanka.	Shri Pranab Mukherjee	22.10.2008	00	01
*4.	Regarding successful launch of Chandrayaan-I Spacecraft, India's first unmanned scientific mission to the moon.	Shri Prithviraj Chavan	22.10.2008	00	01
5.	Regarding the National Land Records Modernization Programme (NLRMP).	Dr. Raghuvansh Prasad Singh	23.10.2008	00	03
6.	Regarding the recent terrorist attack in Mumbai.	Shri P. Chidambaram	11.12.2008	00	17
*7.	Correcting the reply given on April 28, 2008 to Unstarred Question No. 4795 by Shrimati C.S. Sujatha, M.P. regarding Excavation of Badagara-Mahe canal and reasons for delay in correcting the reply.	Shri Jai Prakash Narayan Yadav	15.12.2008	00	01

* Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
8.	Regarding the status of implementation of National Rural Employment Guarantee Act (NREGA).	Dr. Raghuvansh Prasad Singh	16.12.2008	00 07
9.	Correcting the reply given on 11.3.2008 to Unstarred Question No. 1719 by Shri Asaduddin Owaisi, M.P. regarding Monitoring of Sarva Shiksha Abhiyan and Mid-Day Meal Scheme and reasons for delay in correcting the reply.	Shri M.A.A. Fatmi	16.12.2008	00 01
10.	Correcting the reply given on 16.5.2006 to Unstarred Question No.3631 by Shri Rasheed Masood, M.P. and Shri Banu Pratap Singh Verma, M.P. regarding 'issuance of Arm Licence' and reasons for delay in correcting the reply.	Shri Sriprakash Jaiswal	16.12.2008	00 01
*11.	Correcting the reply given on 22.4.2008 to Unstarred Question No. 4061 by Shri Babu Hari Chaura, M.P. regarding 'Threat to Security along Indo-Bangladesh Border' and reasons for delay in correcting the reply.	Shri Sriprakash Jaiswal	16.12.2008	00 01
12.	Correcting the reply given on 11.3.2008 to Unstarred Question No. 1604 by Shri V.K. Thummar and Shrimati Sangeeta Kumari Singh Deo, M.Ps regarding Educationally Backward Districts and reasons for delay in correcting the reply.	Smt. D. Purandes- wari	16.12.2008	00 01
13.	Regarding revision of pay scales of teachers in Universities and colleges.	Smt. D. Purandes- wari	16.12.2008	00 01
14.	Regarding the status of implementation of the	Dr. Raghuvansh Prasad Singh	19.12.2008	00 01

* Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
components of Bharat Nirman relating to the Ministry of Rural Development.				
15.	Status of implementation of Indira Gandhi National Old Age Pension Scheme (IGNOAPS).	Dr. Raghuvansh Prasad Singh	19.12.2008	00 01
16.	Status of implementation of Swarnjayanti Gram Swarozgar Yojana (SGSY).	Dr. Raghuvansh Prasad Singh	19.12.2008	00 01
17.	Status of implementation of Total Sanitation Campaign (TSC).	Dr. Raghuvansh Prasad Singh	19.12.2008	00 01
*18.	Correcting the reply given on 12.12.2008 to Starred Question No. 212 by Shri Rewati Raman Singh, M. P. regarding NCPRB.	Shri Ajay Maken	19.12.2008	00 01
*19.	Regarding the circumstances leading to the death of Shri Hemant Karkare and other officers of the Mumbai Police.	Shri P. Chidambaram	23.12.2008	00 02

*Laid a copy (Hindi and English versions) of the statement.

**(ii) Statements made/laid by Ministers under Direction 73A of
Directions by the Speaker during Fourteenth Session
(Part I and II) of Fourteenth Lok Sabha**

PART-I

—NIL—

PART-II

Sl. No.	Brief Subject	Name of Minister	Date	Time taken	
				H.	M.
1	2	3	4	5	
*1.	Status of implementation of the recommendations contained in the 177th and 185th Reports of the Standing Committee on Science and Technology, Environment and Forests, pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Shri Kapil Sibal	21.10.2008	00	01
2.	Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on External Affairs on Demands for Grants (2008-09), pertaining to the Ministry of Overseas Indian Affairs.	Shri Vayalar Ravi	22.10.2008	00	01
3.	Status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Rural Development on Demands for Grants (2008-09), pertaining to the Ministry of Panchayati Raj.	Shri Mani Shankar Aiyar	22.10.2008	00	01
*4.	Status of implementation of the recommendations contained in the 25th Report of the Standing Committee on	Shri Ram Vilas Paswan	23.10.2008	00	01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Coal and Steel on Demands for Grants (2007-08), pertaining to the Ministry of Steel.			
*5.	Status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Coal and Steel on Review and Performance of Rashtriya Ispat Nigam Ltd. (RINL), pertaining to the Ministry of Steel.	Shri Ram Vilas Paswan	23.10.2008	00 01
*6.	Status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2007-08), pertaining to the Ministry of Minority Affairs.	Shri A.R. Antulay	23.10.2008	00 01
*7.	Status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Social Justice and Empowerment on action taken on the observations/recommendations contained in the 26th Report on Demands for Grants (2007-08), pertaining to the Ministry of Minority Affairs.	Shri A.R. Antulay	23.10.2008	00 01
*8.	Status of implementation of the recommendations contained in the 35th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2008-09), pertaining to the Ministry of Minority Affairs.	Shri A.R. Antulay	23.10.2008	00 01
*9.	Status of implementation of the recommendations	Shri A.K. Antony	23.10.2008	00 01

* Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	contained in the 22nd Report of the Standing Committee on Defence on Review of Implementation Status of GoM Report on Performing National Security System in pursuance of Kargil Review Committee Report—Special Reference to Management of Defence, pertaining to the Ministry of Defence.			
*10.	Status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2007-08), pertaining to the Ministry of Tribal Affairs.	Shri P. R. Kyndiah	24.10.2008	00 01
*11.	Status of implementation of the recommendations contained in the 35th Report of the Standing Committee on Rural Development on Demands for Grants (2008-09), pertaining to the Ministry of Rural Development, Department of Rural Development.	Dr. Raghuvansh Prasad Singh	24.10.2008	00 01
*12.	Status of implementation of the recommendations contained in the 205th Report of the Standing Committee on Human Resource Development on Action Taken by the Government on the Recommendations/Observations contained in the 191st Report of the Committee on implementation of Sarva Shiksha Abhiyan, Mid-Day Meal Scheme and Integrated Child Development Services Scheme in Jammu and Kashmir and North Eastern States pertaining to the	Smt. Renuka Chowdhury	24.10.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Ministry of Women and Child Development.			
*13.	Status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Chemicals and Fertilizers on Demands for Grants (2008-09), pertaining to the Ministry of Chemicals and Fertilizers, Department of Fertilizers.	Shri B. K. Handique	24.10.2008	00 01
14.	Status of implementation of the recommendations contained in the 55th Report of the Standing Committee on Information Technology on Demands for Grants (2008-09), pertaining to the Ministry of Information and Broadcasting.	Shri Vayalar Ravi	24.10.2008	00 01
*15.	Status of Implementation of the recommendations contained in the 36th Report of the Standing Committee on Railways on Demands for Grants (2008-09), pertaining to the Ministry of Railways.	Dr. R. Velu	11.12.2008	00 01
*16.	Status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Petroleum and Natural Gas on Demands for Grants (2008-09), pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dinsha Patel	11.12.2008	00 01
*17.	Status of implementation of the recommendations contained in the 36th Report of the Standing Committee on Rural Development on Demands for Grants (2008-09), pertaining to the Department of Land	Dr. Raghuvansh Prasad Singh	12.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Resources, Ministry of Rural Development.			
*18.	Status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Rural Development pertaining to the Department of Rural Development, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	12.12.2008	00 01
*19.	Status of implementation of the recommendations contained in the 63rd Report of the Standing Committee on Finance on Demands for Grants (2007-08), pertaining to the Ministry of Corporate Affairs.	Shri Prem Chand Gupta	12.12.2008	00 01
*20.	Status of implementation of the recommendations contained in the 59th and 67th Reports of the Standing Committee on Finance on Demands for Grants (2007-08 and 2008-09, respectively), pertaining to the Departments of Economic Affairs, Financial Services, Expenditure and Disinvestment, Ministry of Finance.	Shri Pawan Kumar Bansal	12.12.2008	00 01
*21.	Status of implementation of the recommendations contained in the 21st and 23rd Reports of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2007-08 and 2008-09, respectively), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Shri Sharad Pawar	15.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*22.	Status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Agriculture on Demands for Grants (2008-09), pertaining to the Department of Agriculture and Cooperation, Ministry of Agriculture.	Shri Sharad Pawar	15.12.2008	00 01
*23.	Status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Defence on Demands for Grants (2008-09), pertaining to the Ministry of Defence.	Shri Rao Inderjit Singh	15.12.2008	00 01
*24.	Status of implementation of the recommendations contained in the 56th, 57th and 58th Reports of the Standing Committee on Information Technology on Demands for Grants (2008-09), pertaining to the Departments of Posts, Telecommunications and Information Technology, respectively, Ministry of Communications and Information Technology.	Shri V. Narayansamy	15.12.2008	00 01
*25.	Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Water Resources on Demands for Grants (2008-09), pertaining to the Ministry of Water Resources.	Shri Jai Prakash Narayan Yadav	15.12.2008	00 01
*26.	Status of implementation of the recommendations contained in the 168th Report of the Standing Committee on Human Resource Development on Demands for Grants (2005-06)	Smt. D. Purandeswari	16.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	(Demand No.58), pertaining to the Department of Secondary and Higher Education, Ministry of Human Resource Development.			
*27	Status of implementation of the recommendations contained in the 188th Report of the Standing Committee on Human Resource Development on Demands for Grants (2006-07) (Demand No.56), pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Smt. D. Purandeswari	16.12.2008	00 01
*28.	Status of implementation of the recommendations contained in the 186th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2008-09), pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.	Shri Kapil Sibal	16.12.2008	00 01
*29.	Status of implementation of the recommendations contained in the 187th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2008-09), pertaining to the Ministry of Earth Sciences.	Shri Kapil Sibal	16.12.2008	00 01
*30.	Status of implementation of the recommendations contained in the 195th Report of the Standing Committee on Science and Technology, Environment and Forests, pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Shri Kapil Sibal	16.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*31.	Status of implementation of the recommendations contained in the 196th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2008-09), pertaining to the Department of Biotechnology, Ministry of Science and Technology.	Shri Kapil Sibal	16.12.2008	00 01
*32.	Status of implementation of the recommendations contained in the 130th and 132nd Reports of the Standing Committee on Home Affairs on Demands for Grants (2007-08 and 2008-09, respectively), pertaining to the Ministry of Home Affairs.	Dr. Shakeel Ahmad	16.12.2008	00 01
*33.	Status of implementation of the recommendations contained in the 69th Report of the Standing Committee on Commerce on "Foreign Direct Investment", pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.	Shri Ashwani Kumar	16.12.2008	00 01
*34.	Status of implementation of the recommendations contained in the 70th Report of the Standing Committee on Finance on Demands for Grants (2008-09), pertaining to the Ministry of Statistics and Programme Implementation.	Shri G.K. Vasan	17.12.2008	00 01
*35.	Status of implementation of the recommendations contained in the 204th Report of the Standing Committee on Human Resource Development on Demands for Grants (2007-08), pertaining to the Ministry of Youth Affairs and Sports.	Dr. M.S. Gill	17.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*36.	Status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on the Government's policy of appointment on compassionate ground, pertaining to the Ministry of Personnel, Public Grievances and Pensions.	Shri Prithviraj Chavan	17.12.2008	00 01
*37.	Status of implementation of the recommendations contained in the 189th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2008-09), pertaining to the Department of Space.	Shri Prithviraj Chavan	17.12.2008	00 01
*38.	Status of implementation of the recommendations contained in the 20th Report of the Standing Committee on External Affairs on Demands for Grants (2008-09), pertaining to the Ministry of External Affairs.	Shri Anand Sharma	17.12.2008	00 01
*39.	Status of implementation of the recommendations contained in the 27th, 32nd and 33rd Reports of the Standing Committee on Social Justice and Empowerment, pertaining to the Ministry of Social Justice and Empowerment.	Smt. Meira Kumar	18.12.2008	00 01
*40.	Status of implementation of the recommendations contained in the 33rd Report of the Standing Committee on Coal and Steel on Demands for Grants (2008-09), pertaining to the Ministry of	Shri Ram Vilas Paswan	18.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Steel.			
*41.	Status of implementation of the recommendations contained in the 108th Report of the Standing Committee on Transport, Tourism and Culture on functioning and performance of India Tourism Development Corporation Ltd.	Smt. Ambika Soni	18.12.2008	00 01
*42.	Status of implementation of the recommendations contained in the 95th, 104th, 113th and 119th Reports of the Standing Committee on Transport, Tourism and Culture, pertaining to the Ministry of Tourism.	Smt. Ambika Soni	18.12.2008	00 01
*43.	Status of implementation of the recommendations contained in the 195th, 204th and 208th Reports of the Standing Committee on Industry, pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.	Shri Raghunath Jha	18.12.2008	00 01
*44.	Status of implementation of the recommendations contained in the 98th Report of the Standing Committee on Transport, Tourism and Culture on 'Functioning of Commission of Railway Safety'.	Shri Praful Patel	18.12.2008	00 01
*45.	Status of implementation of the recommendations contained in the 21st, 22nd, 23rd and 25th Reports of the Standing Committee on Energy, pertaining to the	Shri Sushil Kumar	19.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
Ministry of Power.				
*46.	Status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2008-09), pertaining to the Ministry of Tribal Affairs.	Shri P.R. Kyndiah	19.12.2008	00 01
*47.	Status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Energy on Demands for Grants (2008-09), pertaining to the Ministry of New and Renewable Energy.	Shri Vilas Muttemwar	19.12.2008	00 01
*48.	Status of implementation of the recommendations contained in the 114th and 117th Reports of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2006-07 and 2007-08, Respectively), pertaining to the Department of Shipping, Ministry of Shipping, Road Transport and Highways.	Shri K.H. Muniyappa	22.12.2008	00 01
*49.	Status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Labour on Demands for Grants (2008-09), pertaining to the Ministry of Labour and Employment.	Shri Oscar Fernandes	22.12.2008	00 01
*50.	Status of implementation of the recommendations contained in the 25th Report of the Standing Committee on	Shri B.K. Handique	22.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Chemicals and Fertilizers on Demands for Grants, 2008-09, pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers.			
*51.	Status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Coal and Steel, pertaining to the Ministry of Coal.	Shri Santosh Bagrodia	22.12.2008	00 01
*52.	Status of implementation of the recommendations contained in the 183rd and 191st Reports of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2007-08 and 2008-09, respectively), pertaining to the Department of Atomic Energy.	Shri Prithviraj Chavan	22.12.2008	00 01
*53.	Status of implementation of the recommendations contained in the 27th Report of the Standing Committee on Labour on "Sickness/Closure of Textile Mills", pertaining to the Ministry of Textiles.	Shri E.V.K.S. Elangovan	22.12.2008	00 01
54.	Status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Labour on Demands for Grants (2008-09), pertaining to the Ministry of Textiles.	Shri E.V.K.S. Elangovan	22.12.2008	00 01
*55.	Status of Implementation of the recommendations contained in the 86th Report of the Standing Committee on Commerce on Demands for Grants (2008-09) (Demand No. 11), pertaining to the	Shri Ashwani Kumar	22.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
	Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.			
*56.	Status of Implementation of the recommendations contained in the 29th and 32nd Reports of the Standing Committee on Coal and Steel on Demands for Grants (2007-08 and 2008-09, respectively), pertaining to the Ministry of Mines.	Shri Sis Ram Ola	23.12.2008	00 01
*57.	Status of Implementation of the recommendations contained in the 206th, 207th and 210th Reports of the Standing Committee on Industry on Demands for Grants (2006-07, 2007-08 and 2008-09, respectively), pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Mahabir Prasad	23.12.2008	00 01
*58.	Status of Implementation of the recommendations contained in the 202nd Report of the Standing Committee on Industry on Demands for Grants (2007-08), pertaining to the Department of Public Enterprises, Ministry of Heavy Industry and Public Enterprises.	Shri B.K. Handique	23.12.2008	00 01
*59.	Status of Implementation of the recommendations contained in the 196th Report of the Standing Committee on Human Resource Development, pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Smt. D. Purandeswari	23.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*60.	Status of Implementation of the recommendations contained in the 16th Report of the Standing Committee on Petroleum and Natural Gas on 'Supply, Distribution and Marketing of Natural Gas including CNG and LNG', pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dinsa Patel	23.12.2008	00 01

*Laid a copy (Hindi and English Versions) of the statement.

**(iii) Statements Regarding Government Business made/laid by
Ministers During Fourteenth Session (Part I and II) of
Fourteenth Lok Sabha**

PART-I

NIL

PART-II

Sl. No.	Subject	By whom	Date	Time taken	
				H.	M.
1.	Government business for the week commencing the 15th December, 2008.	Shri Vayalar Ravi	12.12.2008	00	01
2.	Government business for the remaining part of the Session.	Shri Vayalar Ravi	19.12.2008	00	09

(iv) Matters under Rule 377

Position regarding receipt of replies from Ministries during Fourteenth Lok Sabha (As on 06.01.2009)

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies sent to members by the Ministers
1	2	3	4	5
First Session (2.6.2004 to 10.6.2004)	35	35	Nil	100.00
Second Session (5.7.2004 to 26.8.2004)	220	220	Nil	100.00
Third Session (1.12.2004 to 23.12.2004)	188	188	Nil	100.00
Fourth Session (25.2.2005 to 13.5.2005)	365	363	02	99.45
Fifth Session (25.7.2005 to 30.8.2005)	273	272	01	99.63
Sixth Session (23.11.2005 to 23.12.2005)	265	264	01	99.62
Seventh Session (17.2.2006 to 23.5.2006)	435	433	02	99.54
Eighth Session (24.7.2006 to 25.8.2006)	232	227	05	97.84
Ninth Session (22.11.2006 to 19.12.2006)	264	257	07	97.34
Tenth Session (23.02.2007 to 17.05.2007)	324	308	16	95.06
Eleventh Session (10.08.2007 to 10.09.2007)	197	182	15	92.38
Twelfth Session (15.11.2007 to 07.12.2007)	180	154	26	85.55

1	2	3	4	5
Thirteenth Session (25.02.2008 to 05.05.2008)	298	234	64	78.52
Fourteenth Session				
(i) 21.07.2008 to 22.07.2008				
(ii) 17.10.2008 to 24.10.2008	129	13	116	10.07
(iii) 10.12.2008 to 23.12.2008				
TOTAL :	3405	3150	255	92.51

(v) Statement showing the time lost owing to interruptions and adjournment of the House during Fourteenth Session of Fourteenth Lok Sabha

Date	Time Lost due to Interruptions	Time Lost Due to Adjournment of the House following Interruptions		Remarks
		H.	M.	
1	2	3		4
21.7.2008	—	0	13	Due to interruptions, House was adjourned at 1532 hrs. to meet again at 1545 hrs.
22.7.2008	—	2	12	Due to interruptions, House was adjourned at 1157 hrs. to meet again at 1215 hrs.
				Due to interruptions, House was adjourned at 1257 hrs. to meet again at 1400 hrs.
				At 1604 hrs., due to interruptions, House was adjourned to meet again at 1615 hrs.
				Due to interruptions, House was adjourned at 1619 hrs. to meet again at 1700 hrs.
				Due to interruptions, House was adjourned at 1701 hrs. to meet again at 1800 hrs.
				Due to interruptions, House was adjourned at 1803 hrs. to meet again at 1830 hrs.
*20.10.2008	0 02	4	13	Interruptions started at 1100 hrs. and continued upto 1102 hrs. At 1102 hrs. House was adjourned upto 1200 hrs.
				At 1237 hrs., due to interruptions, House was adjourned to meet again at 1600 hrs.
				At 1708 hrs., due to interruptions, House was adjourned for the day.

* Second Part of the Fourteenth Session w.e.f. 17.10.2008.

1	2	3	4
21.10.2008	0 03	1 24	At 1103 hrs., interruptions started and continued upto 1106 hrs. At 1106 hrs., due to interruptions, House was adjourned upto 1200 hrs. At 1230 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.
22.10.2008	0 04	5 04	Due to interruptions, House was adjourned at 1123 hrs. to meet again at 1400 hrs. Interruptions started at 1411 hrs. and continued upto 1413 hrs. At 1413 hrs., due to interruptions, House was adjourned for 15 minutes <i>i.e.</i> to meet again at 1428 hrs.
24.10.2008	—	0 22	At 1444 hrs., interruptions started and continued upto 1446 hrs. At 1446 hrs., due to interruptions, House was adjourned upto 1515 hrs. Due to interruptions, House was adjourned at 1517 hrs. for the day.
**19.12.2008	0 02	0 22	At 1238 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. Interruptions started at 1221 hrs. and continued upto 1223 hrs. At 1223 hrs., due to interruptions, House was adjourned upto 1245 hrs.
22.12.2008	0 05	4 11	Interruptions started at 1213 hrs. and continued upto 1215 hrs. Due to interruptions, House was adjourned at 1215 hrs. to meet again at 1300 hrs. Due to interruptions, House was adjourned at 1308 hrs. to meet again at 1400 hrs. At 1408 hrs., due to interruptions, House was adjourned to meet again at 1500 hrs. Interruptions started at 1500 hrs. and continued upto 1503 hrs. At 1526 hrs., due to interruptions, House was adjourned for the day.

**Resumption of Second Part of the Fourteenth Session *w.e.f.* 10.12.2008.

1	2	3	4
23.12.2008	—	3 15	At 1112 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.
			Due to interruptions, House was adjourned at 1215 hrs. to meet again at 1400 hrs.
			At 1418 hrs., due to interruptions, House was adjourned to meet again at 1600 hrs.
TOTAL :	0 16	21 16	21 32

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(vi) Statement indicating matters of urgent public importance raised (i) after Question Hour and (ii) before the adjournment of the House for the day during Fourteenth Session of Fourteenth Lok Sabha

Date	Number of Matter raised	Number of Members who spoke	Time Taken H. M.
21.07.2008	NIL	NIL	NIL
22.07.2008	NIL	NIL	NIL
*17.10.2008	NIL	NIL	NIL
20.10.2008	01	01	0 06
21.10.2008	21	29	0 58
22.10.2008	NIL	NIL	NIL
23.10.2008	28	41	1 22
24.10.2008	NIL	NIL	NIL
**10.12.2008	NIL	NIL	NIL
11.12.2008	NIL	NIL	NIL
12.12.2008	22	36	1 06
15.12.2008	17	25	0 39
16.12.2008	31	34	0 57
17.12.2008	17	21	0 44
18.12.2008	36	42	1 14
19.12.2008	18	18	0 41
22.12.2008	NIL	NIL	NIL
23.12.2008	NIL	NIL	NIL
TOTAL :	191	247	07 47

* Second Part of the Fourteenth Session.

** Resumption of Second Part of the Fourteenth Session.

**20. Statement Showing time Taken on various kinds of Business
Transacted during The Fourteenth Session of
Fourteenth Lok Sabha**

Business	Time taken		Percentage of the total time taken
	H	M	
BILLS			
(a) Government Bills	23	26	24.35
(b) Private Member's Bills	02	10	02.25
BUDGETS—			
(a) Railway Budget	*00	06	00.10
(b) General Budget	04	46	04.96
DISCUSSIONS—			
(a) Half an hour Discussions	00	41	00.71
(b) Short Duration Discussions (Rule 193)	21	30	22.35
(c) Discussion under Rule 191	15	14	15.83
MATTERS OF URGENT PUBLIC IMPORTANCE	07	47	08.09
MATTERS UNDER RULE 377	00	37	00.64
MOTIONS—			
Motions under Rule 388	00	03	00.05
QUESTIONS	08	52	09.21
RESOLUTIONS—			
(a) Government Resolutions	00	04	00.06
(b) Statutory Resolutions	00	02	00.03
(c) Private Members' Resolutions	02	43	02.82
STATEMENTS—			
Rule 372 and Direction 73A	02	11	02.27
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	06	03	06.28
TOTAL :	96	15	100

* Joint discussion took place on a Government Resolution [vide Statement No. 15(1) Sl. No. 2] and Supplementary Demand for Grant in respect of Budget (Railways) for the year 2008-2009.

21. Vacant of Seats

Sl. No.	Name of Member Constituency and State	Date on which Seat became vacant	Remarks
1	2	3	4
1.	Shri G. Karunakara Reddy Bellary, Karnataka	03/06/2008	Resigned on 03.06.2008 Announcement was made in the House on 21.07.2008
2.	Shri D.C. Srikanthappa Chikmagalur, Karnataka	04/08/2008	Died on 04/08/2008 O.R. made in the House on 17/10/2008
3.	Shri Kishan Lal Diler Hathras, Uttar Pradesh	04/09/2008	Died on 04/09/2008 O.R. made in the House on 17/10/2008
4.	Shri Kuldeep Bishnoi Bhiwani, Haryana	10/09/2008	Disqualified from the membership of Lok Sabha under the Tenth Schedule to the Constitution -do-
5.	Shri Jaiprakash Mohaniaiganj, Uttar Pradesh	11/09/2008	
6.	Prof. S.P. Singh Baghel Jalesar, Uttar Pradesh	12/09/2008	-do-
7.	Shri Ramswaroop Prasad Nalanda, Bihar	03/10/2008	-do-
8.	Dr. H.T. Sangliana Bangalore North, Karnataka	03/10/2008	-do-
9.	Smt. Manorama Madhvraji Udupi, Karnataka	20/10/2008	Resigned on 18.10.2008 Announcement was made in the House on 21.10.2008

10.	Shri Manjunath Kunnur Dharwad South, Karnataka	20/10/2008	Resigned on 20.10.2008 Announcement was made in the House on 21.10.2008
11.	Shri Babubhai K. Katara Dahod, Gujarat	21/10/2008	Expelled from the House consequent on the adoption of a Motion on 21.10.2008
12.	Shri Hari Rama Jogaiah Narasapur, Andhra Pradesh	06/11/2008	Resigned on 17.08.2008 Announcement was made in the House on 11.12.2008
13.	Smt. Meena Singh Bikramganj, Bihar	11/11/2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008
14.	Shri Rajiv Ranjan Singh 'Lalan' Begusarai, Bihar	11/11/2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008
15.	Shri Kailash Baitha Bagaha, Bihar	11/11/2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008
16.	Shri George Fernandes Muzaffarpur, Bihar	11/11/2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008
17.	Shri Prabhunath Singh Maharajganj, Bihar	11/11/2008	Resigned on 07.11.2008 Announcement was made in the House on 11.12.2008
18.	Shri Vishvendra Singh Bharatpur, Rajasthan	14/11/2008	Resigned on 13.11.2008 Announcement was made in the House on 11.12.2008

1	2	3	4
19.	Shri Brajesh Pathak Uttar Pradesh	14/11/2008	Ceased to be a member of Lok Sabha consequent on his election to Rajya Sabha -do-
20.	Prof. Ram Gopal Yadav Sambhal, Uttar Pradesh	14/11/2008	Resigned on 20.11.2008 Announcement was made in the House on 11.12.2008
21.	Shri Brijbhushan Sharan Singh Balrampur, Uttar Pradesh	20/11/2008	Disqualified from the membership of Lok Sabha under the Tenth Schedule to the Constitution -do-
22.	Shri Chandra Bhan Singh Damoh, Madhya Pradesh	05/12/2008	Died on 10/12/2008 O.R. made in the House on 10/12/2008
23.	Shri Harihar Swain Aska, Orissa	10/12/2008	Disqualified from the membership of Lok Sabha under the Tenth Schedule to the Constitution. Resigned on 17.12.2008 Announcement was made in the House on 18.12.2008
24.	Shri Munawar Hasan Muzaffarnagar, Uttar Pradesh	10/12/2008	Resigned on 17.12.2008 Announcement was made in the House on 19.12.2008
25.	Dr. M. Jagannath Nagar Karmool, Andhra Pradesh	15/12/2008	Resigned on 18.12.2008 Announcement was made in the House on 19.12.2008
26.	Shri Punnu Lal Mohale Bilaspur, Chhattisgarh	17/12/2008	Resigned on 18.12.2008 Announcement was made in the House on 19.12.2008
27.	Prof. Vijay Kumar Malhotra South Delhi, Delhi	18/12/2008	Resigned on 18.12.2008 Announcement was made in the House on 19.12.2008
28.	Shri Sartaj Singh Chhatwal Hoshangabad, Madhya Pradesh	18/12/2008	Resigned on 18.12.2008 Announcement was made in the House on 19.12.2008

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| 29. Smt. Neeta Pateriya
Seoni, Madhya Pradesh | 19/12/2008 | Resigned on 19.12.2008
Announcement was made in the House
on 22.12.2008 |
| 30. Dr. Ramkrishna Kusmaria
Khajuraho, Madhya Pradesh | 19/12/2008 | Resigned on 19.12.2008
Announcement was made in the House
on 22.12.2008 |
| 31. Shri Gaurishankar Chaturbhuj Bisen
Balaghat, Madhya Pradesh | 22/12/2008 | Resigned on 22.12.2008
Announcement was made in the House
on 23.12.2008 |
| 32. Smt. Kiran Maheshwari
Udaipur, Rajasthan | 22/12/2008 | Resigned on 22.12.2008 |